

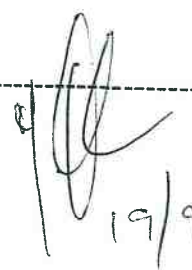
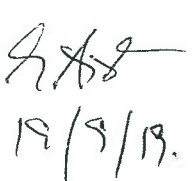
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.09.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/37/2018  
NAME OF THE PETITIONER(S) : FRESCO PELLI SPA  
NAME OF THE RESPONDENT(S) : FUTURE PELLI INDIA PVT LTD & 5 ORS  
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	M. VIDYA A. Ashokapathy For PASS Associates	Counsel for Petitioner Advocate for resps. 4 & 5	 19/9/2019
2.	Moorthi Adv. Rep by Srinath	Counsel for Respondent <u>ORDER</u>	 19/9/19.

At request of the parties, list this matter for hearing on 04.10.2019.

<sup>sd</sup>  
(S.VIJAYARAGHAVAN)  
Member (Technical)

<sup>sd</sup>  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

sr